

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 120 /UHC/Admin.A/2011

Dated: April 26, 2011.

Sri Ram Singh, Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun, holding additional charge of Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun is repatriated and posted as District & Sessions Judge, Hardwar in the vacant Court.

No. 121 /UHC/Admin.A/2011

Dated: April 26, 2011.

Sri Vivek Bharti Sharma, Addl. District & Sessions Judge, Nainital is transferred and posted as District & Sessions Judge, Pithoragarh vice Sri Dinesh Prasad Gairola. The officer shall take over charge of the new assignment immediately after the confirmation of posting of Sri Dinesh Prasad Gairola is received from the State Government.

By Order of the Court,

Sd/-
(U.C. Dhyani)
Registrar General.